MINUTES OF THE MEETING No. 28/14 dated 9.10.2013 UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava, Addl. DGFT

LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-

.1 Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

2. Shri J.P. Pathak, Asstt. Director, DC(MSME), Nirman Bhavan, N. Delhi

3. Shri Daya Shankar, Dy.Director General of Foreign Trade, Norms Committee-IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee first considered minutes of the NC Meeting No.27 /14

for confirmation and confirmed and adopted the same without any change.

Case No M-153 NC No.28/14 Dated 9.10.13	M/ s Adarsha Speciality Chemicals (P) Ltd, F.No.01/83/50/795/AM13/DES-IV RLA F.No. 07/24/040/00308/AM13 Lic.No.0710091718 dated 2.11.2012

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their OM.No.46011/14/2013-PC-II dated 1.7.2013, Committee decided to reconsider and approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Silicone Sealant Black, White and Clear	1 Kg	1. Ethyl Triacetoxy Silane	0.066 Kg
		2. Hydroxy Terminated OH Polymer 80000	0.788 Kg
		3. Fumed Silica 150/CAB-O-SIL LM-150	0.077 Kg
		4. Hydroleum Petroleum Distillate	0.098 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-154 NC No.28/14 Dated 9.10.13	M/ s Swastic Auto Inds., F.No.01/83/50/518/AM11/DES-IV RLA F.No. 05/24/040/0245/AM11 Lic.No.0510274791 dated 12.10.2010

The Committee considered the case as per agenda. Committee decided to call for proper and complete data from the firm. D/L issued by TA, DIPP. Re-listed for 6.11.2013.

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 28/83-ALC1/2013 **MEETING DATE** : 09.10.2013

1	**Case No.:3/28/83-ALC1/2013**	Party Name:RAJ PETRO SPECIALITIES PVT LTD.(FORMERLY-SURYODAY	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00455/AM14/	RLA File :03/95/040/00262/AM10/	Lic No/Date:0310531145 29.07.2009	Defer Date:06.11.2013
	Decision : The Committee considered the case as per agenda. Committee decided to take copy of authorization from RA to see whether it was issued as per SION. Re-listed for 6.11.2013.			

2	**Case No.:21/44/83-ALC1/2011**	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00766/AM12/	RLA File :05/23/040/00285/AM12/	Lic No/Date:0510507112 03.11.2011	Defer Date:06.11.2013
	Decision : Ministry of Mines had written to Department of Atomic Energy, on 27.05.2013. E-mail issued to M/o Mines on 29.7.2013. The case is re-listed for 6.11.2013.			

3	**Case No.:2/32/83-ALC1/2012**	Party Name:MATANGI INDUSTRIES	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00615/AM13/	RLA File :08/24/040/00189/AM13/	Lic No/Date:0810115927 26.10.2012	Defer Date:06.11.2013
	Decision : The Committee considered the case as per agenda and decided to send a reminder to the firm as they have not given Central Excise Data as called vide E-mail dated 29.7.2013. Reminder to be issued. Re-listed for 6.11.2013.			

4	**Case No.:3/32/83-ALC1/2012**	Party Name:MATANGI INDUSTRIES	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00616/AM13/	RLA File :08/24/040/00193/AM13/	Lic No/Date:0810115989 30.10.2012	Defer Date:06.11.2013
	Decision : The Committee considered the case as per agenda and decided to send a reminder to the firm as they have not given Central Excise Data as called vide E-mail dated 29.7.2013. Reminder issued on 26.9.2013. Re-listed for 6.11.2013.			

5	**Case No.:4/40/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00741/AM13/	RLA File :17/24/040/00043/AM13/	Lic No/Date:1710005128 31.10.2012	Defer Date:06.11.2013
	Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data from the firm has been received has been sent to Deptt. of C&PC(Chem Div) on 27.8.2013. Re-listed for 6.11.2013.			

6	**Case No.:9/40/83-ALC1/2012**	Party Name:HANJIN CHEMICAL INDIA PVT LTD.	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00746/AM13/	RLA File :05/23/040/00317/AM13/	Lic No/Date:0510338422 06.11.2012	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.Nil dated 8.10.2013, Committee decided to approve the case as under :-

Export Item No.1 : Paint, VM 1600-3 Uvilon Clear .T.C. UV Top Clear Coat Based on Acrylic Polyol (consisting of Solid Resin 48.65% ± 2%)

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
1.	Resin, HUR – 1603 T.C. processed resin solution (Binder) Based on Acrylic Polyol for UV Top Coat	0.650
2.	Resin, HUR – 1604 T.C. processed resin solution (Binder) Based on Acrylic Polyol for UV Top Coat	0.34
3.	Resin, PS-0818 T.C. Resin Acrylic Polyol for UV Top Coat	0.025

Export Item No.2 : Paint, VM Uvilon Matt 1600-3 T.C. UV Top Matt Coat Based on Acrylic Polyol (consisting of Solid Resin 34.15% ± 2% and Pigment 3.4% ± 2%)

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
1.	Resin, HUR – 1603 T.C. processed resin solution (Binder) Based on Acrylic Polyol for UV Top Coat	0.657
4.	Additives, HM-20W T.C. Additives, for UV Top Matt Coat	0.340
5.	Solvent, N.B.A. T.C. Solvent, N-Butyle Acetate	0.018

Export Item No.3 : Paint, Prana VM Base 150-7 (KS-3) T.C. Vaccum Metalizing Base Coat Based on Acrylic Polyol (consisting of Solid Resin 41.392% ± 2%)

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
6.	Resin, Prana VM Base 150-7 (KS-2) T.C. processed resin solution (Binder) Based on Acrylic Polyol for Vacuum Metalizing Base Coat	0.954
7.	Resin, US-100 T.C. Resin, Acrylic for Vacuum Metalizing Base Coat	0.020
8.	Resin, UR- 29, T.C. Resin, Acrylic for Vacuum Metalizing Base Coat	0.041

Export Item No.4 : Paint, Prana VM Mid Primer (YD) T.C. Vaccum metalizing Mid primer based on Chlorinated Poly Oleffin (consisting of Solid Resin 9.043% ± 2%)

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
9.	Resin, Prana VM Primer (Y-D) T.C. processed resin solution (Binder) Based on Chlorinated Poly Oleffin for Vacuum Metalizing Mid	1.005
10.	Solvent, M.I.B.K T.C. Solvent, Methyl Isobutyl Keton	0.010

Export Item No.5 : Paint PC + GF Primer (Z) KS T.C. Vaccum Metalizing primer based on acrylic vinyl copolymer (consisting of Solid Resin 11.37%+ -2%)

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
10.	Solvent, M.I.B.K. T.C. Solvent, Methyl Isobutyl Keton	0.213
11.	Resin, PC + GF Primer (Z) T.C. processed resin solution (Binder) Based on Acrylic Vinyl Copolymer for Vacuum Metalizing Primer	0.508
12.	Resin, Silverase Clear 4000 T.C. processed resin solution (Binder) Based on Acrylic Vinyl Copolymer for Vacuum Metalizing Primer	0.203
13.	Solvent, D.A.A. T.C. Solvent, Diacetone Alcohol	0.091

Export Item No.6 : Paint, Prana SN 2100 M.T.C. Vaccum Metalizing Mid Colour Coat based on acrylic Power (consisting of Solid Resin 21.28% ± 2% and Pigment 0.029% + - 0.5%))

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
16.	Resin, Prana VM Mid Clear 60-1 T.C. processed resin solution (Binder) Based on Acrylic Polyol for Vacuum Metalizing Mid Colour Coat	1.012
17.	Colorant, E-09038 T.C. Colourant, Pigment Solution for Vacuum Metalizing	0.001
18.	Colorant, E-09034 T.C. Colourant, Pigment Solution for Vacuum Metalizing	0.001
19.	Colorant, E-09032 T.C. Colourant, Pigment Solution for Vacuum Metalizing	0.001

Export Item No.7 : Paint, Prana SPVD A-08210 T.C. Vaccum Metalizing Mid Colour Coat based on acrylic Power (consisting of Solid Resin 21.28% ± 2% and Pigment 0.03% + - 0.5%))

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
16.	Resin, Prana VM Mid Clear 60-1 T.C. processed resin solution (Binder) Based on Acrylic Polyol for Vacuum Metalizing Mid Colour Coat	1.012
17.	Colorant, E-09038 T.C. Colourant, Pigment Solution for Vacuum Metalizing	0.001
18.	Colorant, E-09034 T.C. Colourant, Pigment Solution for Vacuum Metalizing	0.001
20.	Colorant, E-07127 T.C. Colourant, Pigment Solution for Vacuum Metalizing	0.001

Export Item No.8 : Paint, Prana SN PVD K-11105 T.C. Vaccum Metalizing Mid Colour Coat based on acrylic Power (consisting of Solid Resin 20.16% + -2% and Pigment 0.50% + - 0.5%))

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
10.	Solvent, M.I.B.K. T.C. Solvent, Methyl Isobutyl Keton	0.010
16.	Resin, Prana VM Mid Clear 60-1 T.C. processed resin solution (Binder) Based on Acrylic Polyol for Vacuum Metalizing Mid Colour Coat	0.955
19.	Colorant, E-09032 T.C. Colourant, Pigment Solution for Vacuum Metalizing	0.010
20.	Colorant, E-07127 T.C. Colourant, Pigment Solution for Vacuum Metalizing	0.009
21.	Colorant, E-07117 T.C. Colourant, Pigment Solution for Vacuum Metalizing	0.030

Export Item No.9 : Paint, Uvilon Clear 7600 (KS-2) T.C. UV top clear Coat based on acrylic Polyol (consisting of Solid Resin 48.26% ± 2%)

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
8.	Resin, UR – 29, T.C. Resin, Acrylic for Vacuum Metalizing Base Coat	0.041
10.	Solvent, M.I.B.K. T.C. Solvent, Methyl Isobutyl Keton	0.086
14.	Resin, Uvilon Clear 7600 (KS 2) T.C. processed resin solution (Binder) Based on Acrylic Polyol for UV Top Coat	0.883
15.	Additives, BYK-306 T.C. Additives, for UV Top Coat	0.005

Export Item No.10 : Paint, Uvilon 7950-1 (SW) T.C. Yellowing UV Top Clear Coat based on acrylic Power

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
5.	Solvent, N.B.A. T.C. Solvent, N-Butyle Acetate	0.058
7.	Resin, US-100 T.C. Resin, Acrylic for Vacuum Metalizing Base Coat	0.112
10.	Solvent, M.I.B.K. T.C. Solvent, Methyl Isobutyl Keton	0.057
22.	Additives, UA-07 T.C. Additives, for UV Top Coat	0.017
23.	Resin, US-107 T.C. Acryl for UV Top Coat	0.081
24.	Resin, US-113 T.C. Acryl for UV Top Coat	0.030
25.	Resin, UR-292 T.C. Resin urethane Acryl for UV Top Coat	0.244
26.	Additives, 10% BYK-310 (XL) T.C. Additives, for UV Top Coat	0.010
27.	Solvent, Toluene, T.C. Solvent, Toluene	0.152
28	Solvent, Xylene, T.C. Solvent, Xylene	0.152
30.	Resin, UR-254 T.C. Resin, Brethane Acryl for UV top coat	0.102

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

7	**Case No.:27/47/83-ALC1/2012**	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00861/AM13/	RLA File :08/24/040/00309/AM13/	Lic No/Date:0810116812 11.12.2012	Defer Date:06.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 6.11.2013.			

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Case No.:56/47/83-ALC1/2012	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00890/AM13/	RLA File :03/95/040/00743/AM13/	Lic.No/Date:0310720296 10.01.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 29.7.2013. Reminder issued on 25.9.2013. The case is re-listed for 6.11.2013.

9

Case No.:57/47/83-ALC1/2012	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00891/AM13/	RLA File :03/95/040/00621/AM13/	Lic.No/Date:0310720301 10.01.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 29.7.2013. Reminder issued on 25.9.2013. The case is re-listed for 6.11.2013.

10

Case No.:3/52/83-ALC1/2012	Party Name:PROEC ENERGY LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00922/AM13/	RLA File :05/24/040/00383/AM13/	Lic.No/Date:0510342979 10.01.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and noted that reply from the firm from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.) and deferred the case for four weeks. The case is re-listed for 6.11.2013.

11

Case No.:1/52/83-ALC1/2012	Party Name:HANJIN CHEMICAL INDIA PVT.LTD.	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Approved**
HQ File :01/83/050/00920/AM13/	RLA File :05/23/040/00422/AM13/	Lic.No/Date:0510343399 15.01.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.Nil dated 8.10.2013, Committee decided to approve the case as under :-

Export Item No.1 : Paint, Uvilon Clear 8000 T.C. UV Top Clear Coat Based on Acrylic

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
1.	UA-01	0.041
2.	US-100	0.102
3.	US-107	0.102
4.	UR-252	0.213
5.	UR-32	0.152
6.	25% BR-73 / MIBK. BA	0.061
7.	P-17	0.051
8.	50% BYK 310 (MIBK)	0.002
9.	Toluene	0.03
10.	Xylene	0.049
11.	M.I.B.K.	0.102
12.	EA	0.051
13.	N.B.A.	0.061

Export Item No.2 : Paint, Uvilon Clear 8000 T.C. Top Matt Coat Based on Acrylic

Quantity : 1 Kg

Import Item

S.No.	Item sought to be imported Duty Free	Quantity recommended (in Kg)
1.	UA-01	0.026
2.	US-100	0.066
3.	US-107	0.066
4.	UR-252	0.139
5.	UR-32	0.099
6.	25% BR-73 / MIBK. BA	0.040
7.	P-17	0.033
8.	50% BYK 310 (MIBK)	0.001
9.	Toluene	0.020
10.	Xylene	0.032
11.	M.I.B.K.	0.066
12.	EA	0.033
13.	N.B.A.	0.040
14.	HM-20W	0.355

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMITTEEM

12

Case No.:53/52/83-ALC1/2012	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Approved**
HQ File :01/83/050/00972/AM13/	RLA File :07/24/040/00439/AM13/	Lic.No/Date:0710093204 21.01.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.Nil dated 7.10.2013, Committee decided to approve the case as under :-

Export Item : Printed religious books (using Thinopaque 28 GSM printing paper
And Flex Cover)

Quantity : 1 Kg

Import Item

S.No.	Item Description	Quantity recommended
1.	Thinopaque 28 GSM (Printing Paper)	1.05 Kg/Kg content in export product
2.	Flex Cover	1.02 Kg/Kg content in export product

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMITTEEM

13

Case No.:58/52/83-ALC1/2012	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00977/AM13/	RLA File :03/94/040/00916/AM13/	Lic.No/Date:0310721984 24.01.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and noted TA, C&PC (PC Div) written D/L to the firm on 3.6.2013. Reminder issued by this office on 26.9.2013. The case is re-listed for 6.11.2013.

14

Case No.:14/52/83-ALC1/2012	Party Name:MAROMA (A UNIT OF ARAVINDA TRUST)	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00933/AM13/	RLA File :25/24/040/00002/AM13/	Lic.No/Date:2510003890 30.01.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 8.10.2013 issued by DIPP. The case is re-listed for 6.11.2013.

15

Case No.:25/52/83-ALC1/2012	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00944/AM13/	RLA File :03/95/040/00846/AM13/	Lic.No/Date:0310722522 31.01.2013	Defer Date:06.11.2013

Decision :D/L issued by Deptt. of C&PC(Chem Div.). Re-listed on 6.11.2013.

16

Case No.:27/52/83-ALC1/2012	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00946/AM13/	RLA File :03/95/040/00837/AM13/	Lic.No/Date:0310722507 31.01.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise issued by TA. E-mail issued on 29.7.2013 by this office. Reminder issued by this office on 26.9.2013. The case is re-listed for 6.11.2013.

17

Case No.:37/52/83-ALC1/2012	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00956/AM13/	RLA File :03/95/040/00843/AM13/	Lic.No/Date:0310722511 31.01.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise issued by TA. E-mail issued on 29.7.2013 by this office. Reminder issued by this office on 26.9.2013. The case is re-listed for 6.11.2013.

18

Case No.:60/52/83-ALC1/2012	Party Name:DEVHARSH INFOTECH PVT.LTD.	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00979/AM13/	RLA File :03/94/040/00932/AM13/	Lic.No/Date:0310722546 31.01.2013	Defer Date:06.11.2013

Decision :D/L dated 16.7.2012 issued by DIPP. Reminder to be issued. Re-listed on 6.11.2013.

19

Case No.:23/52/83-ALC1/2012	Party Name:COOL COSMETICS (P) LTD	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00942/AM13/	RLA File :04/24/040/00237/AM13/	Lic.No/Date:0410143071 04.02.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and noted that the case has been referred to C&PC (PC Division) for examination and technical comments. Re-listed for 6.11.2013.

20

Case No.:47/52/83-ALC1/2012	Party Name:INDO COLCHEM LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00966/AM13/	RLA File :08/24/040/00379/AM13/	Lic.No/Date:0810118389 14.02.2013	Defer Date:06.11.2013

Decision : As requested by TA, Committee decided to defer consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 6.11.2013.

21

Case No.:32/52/83-ALC1/2012	Party Name:BAJAJ POLYBLENDS PRIVATE LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00951/AM13/	RLA File :50/24/040/00016/AM13/	Lic.No/Date:5010001598 19.02.2013	Defer Date:06.11.2013

Decision : Hard copy sent to Department of C&PC (PC.Div) on 8.4.2013. Comments awaited. The case is re-listed for 6.11.2013.

22

Case No.:3/20/83-ALC1/2013	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00286/AM14/	RLA File :03/95/040/00959/AM13/	Lic.No/Date:0310725626 25.02.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail issued on 26.9.2013. The case is re-listed for 6.11.2013

23

Case No.:1/8/83-ALC1/2013	Party Name:BAJAJ POLYBLENDS PRIVATE LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00151/AM14/	RLA File :50/24/040/00019/AM13/	Lic.No/Date:5010001629 28.03.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail issued on 26.9.2013. The case is re-listed for 6.11.2013

24

Case No.:3/4/83-ALC1/2013	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00008/AM14/	RLA File :31/24/040/00089/AM11/	Lic.No/Date:3110057927 15.04.2013	Defer Date:06.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 6.11.2013.

25

Case No.:2/12/83-ALC1/2013	Party Name:LUK PLASTCON LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00162/AM14/	RLA File :50/24/040/00001/AM14/	Lic.No/Date:5010001706 05.06.2013	Defer Date:06.11.2013

Decision : Hard copy sent to Deptt. of C&PC(PC.Div) on 11.9.2013. Comments awaited. The case is re-listed for 6.11.2013.

26

Case No.:2/28/83-ALC1/2013	Party Name:VIC INDUSTRIES,	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00454/AM14/	RLA File :17/24/040/00034/AM14/	Lic.No/Date:1710005365 11.06.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 6.11.2013

27

Case No.:2/20/83-ALC1/2013	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00285/AM14/	RLA File :25/24/040/00003/AM14/	Lic.No/Date:2510004084 24.07.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued for hard copy. The case is re-listed for 6.11.2013

28

Case No.:5/28/83-ALC1/2013	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00457/AM14/	RLA File :03/95/040/00352/AM14/	Lic.No/Date:0310743356 30.07.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP. The case is re-listed for 6.11.2013.

29

Case No.:8/28/83-ALC1/2013	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00460/AM14/	RLA File :03/94/040/00756/AM13/	Lic.No/Date:0310745144 13.08.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 6.11.2013

30

Case No.:6/28/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00458/AM14/	RLA File :08/24/040/00235/AM14/	Lic.No/Date:0810124125 26.08.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and Central Excise Data from firm. E-mail to be issued. The case is re-listed for 6.11.2013

31

Case No.:4/28/83-ALC1/2013	Party Name:R.H.INTERNATIONAL	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00456/AM14/	RLA File :29/24/040/00007/AM14/	Lic.No/Date:2910022556 12.09.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 6.11.2013

32

Case No.:9/28/83-ALC1/2013	Party Name:GOYAL INDIA	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00461/AM14/	RLA File :29/24/040/00006/AM14/	Lic.No/Date:2910022553 12.09.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 6.11.2013

33

Case No.:1/28/83-ALC1/2013	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00453/AM14/	RLA File :03/95/040/00493/AM14/	Lic.No/Date:0310750885 24.09.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 6.11.2013

34

Case No.:7/28/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:28/83-ALC1/2013 09.10.2013	**Status:Case Deferred**
HQ File :01/83/050/00459/AM14/	RLA File :30/24/040/00033/AM14/	Lic.No/Date:3010097273 03.10.2013	Defer Date:06.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 6.11.2013

Date:23.10.2013
Place:New Delhi

Daya Shankar
Dy. Director General of Foreign Trade

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